

## Supply of Wax to States

3433. SHRI MOHANBHAI PATEL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the quantity of wax produced in the country annually ;

(b) the annual requirement of wax in the country ;

(c) how the wax is being supplied to the actual users ; and

(d) the quantity of wax supplied to each State during the last three years, year-wise ?

THE MINISTER OF STATE OF THE

MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The projected availability and demand of Paraffin Wax during 1985 is estimated at 64400 tonnes and 64000 tonnes respectively. However, some shortfall in availability is anticipated on account of delays in stabilisation of wax production by Madras Refineries Ltd.

(c) On the basis of the assessment and recommendations of the Directors of Industries the Oil Companies supply the required quantities to the consumers either directly or through their distributors.

(d) The state-wise supplies for the years 1983, 1984 and 1985 are given in the Statement given below.

## Statement

S. No.	Name of the State	1983	1984	1985 (upto October, 85)
8		3	4	5
1.	Andhra Pradesh	988	1384	1420
2.	Assam	1399	2391	1793
3.	Arunachal Pradesh	11	6	5
4.	Bihar	795	640	587
5.	Gujarat	1788	1280	839
6.	Haryana	70	90	90
7.	Himachal Pradesh	15	—	20
8.	Jammu and Kashmir	265	178	115
9.	Karnataka	830	1327	1248
10.	Kerala	1641	2375	2584
11.	Maharashtra	10816	10153	6921
12.	Madhya Pradesh	485	325	466
13.	Manipur	370	490	275
14.	Meghalaya	45	45	10
15.	Nagaland	289	322	120
16.	Orissa	226	437	388
17.	Punjab	132	348	445
18.	Rajasthan	249	312	309
19.	Sikkim/Bhutan	30	15	12
20.	Tamil Nadu	6537	7301	5755
21.	Tripura	81	54	175
22.	Uttar Pradesh	2422	4358	2962
23.	West Bengal	6292	7667	5332

1	2	3	4	5
24.	Andaman and Nicobar Islands	Nil	Nil	Nil
25.	Chandigarh Administration	57	40	30
26.	Dadra and Nagar Haveli	—	—	—
27.	Delhi	2013	2762	1636
28.	Goa, Daman and Diu	380	494	223
29.	Mizoram	100	116	70
30.	Pondicherry	60	105	124
31.	Lakshadweep	—	—	—
		38386	44915	33964

NOTE : The above does not include wax availability out of the production of Small Scale Industries for extracting paraffin wax out of slack wax to the extent of about 19000 metric tonnes.

#### Liberalised Licensing Policy for Synthetic Fibres

3434. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government have decided to liberalise licensing policy for synthetic fibres ;

(b) if so, whether in the light of the new Textile Policy announced recently by Government, the demand for synthetic fibres including yarn has also been considered ;

(c) if so, the steps taken to meet this demand and provide synthetic fibres for textile industry at economical prices ; and

(d) whether instructions have been issued to the financial institutions to give preference to those parties which are able to arrange the necessary resources on their own and who make a minimum draft on the resources of these institutions ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The liberalised licensing policy for synthetic fibres was announced on 24th September, 1985.

(b) and (c) The question of creation of additional capacity and the measures to keep the prices of synthetic fibres at a reasonable level are constantly under review.

(d) No Sir.

#### Introduction of non-commercial Soft Loans for revival of Sick units

3435. SHRIMATI GEETA MUKHERJEE :

SHRI SANAT KUMAR MANDAL:

Will the Minister of INDUSTRY be pleased to state :

(a) whether Government of West Bengal have suggested introduction of non-commercial soft loans for the revival of sick units ;

(b) if so, the details of the suggestions ; and

(c) the reaction of the Union Government to this suggestion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

#### Identification of backward districts in Bihar

3436. SHRI VIJOY KUMAR YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have identified the backward districts in Bihar ;

(b) if so, the details thereof ;